

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A. No.1829/2013
M.A.No.3361/2018**

New Delhi this the 24th day of August, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Chandra Pal Singh
S/o Sohan Pal Singh
R/o House No.B-201
Usma Urja Sahakari Awas,
Plot No.C-58/3, Sector-62,
Noida, UP.

.... Applicants

(By Advocate: Shri Murari Kumar)

Versus

1. Union of India
Through its Secretary,
Ministry of HRD
Shastri Bhawan, New Delhi.
2. The Director,
Central Hindi Directorate,
Department of Education
M/o HRD, West Block No.7,
R.K. Puram, New Delhi.
3. Sh. Rajesh Kumar Arora
C/o Commission for Scientific &
Technical Terminology,
Department of Education
M/o HRD, West Block No.7,
R.K.Puram, New Delhi.

(By Advocate: Shri M.K. Bhardwaj)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J):

MA-3361/2018 is filed seeking withdrawal of the OA. In the circumstances, MA is allowed. OA is dismissed as withdrawn. No order as to costs.

(A.K. Bishnoi)
Member (A)

(V. Ajay Kumar)
Member (J)

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